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SLP(C)No. 19227 OF 2004  
ITEM No.MM-1

Court No. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19227/2004

(From the judgement and order dated 11/08/2004 in LPA 74/96  
of The HIGH COURT OF BOMBAY)

V.K. SABOO & ANR.

Petitioner (s)

VERSUS

M.B. MEHTA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 15/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE G.P. MATHUR  
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner (s)Mr. Mukul Rohtagi, Sr. Adv.  
Ms. Shirin Khajuria, Adv.

Ms. Indu Malhotra,Adv.

For Respondent (s)

Mr. S.V. Deshpande,Adv.

UPON being mentioned by the counsel the Court made the following  
O R D E R

No orders.

(Ajay Kr. Jain)  
(Radha R. Bhatia)  
Court Master  
Court Master